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Date: 21/10/2025

## Munna Lal Vs State Of Uttar Pradesh

## **Jail Appeal No. 3161 Of 2013**

**Court:** Allahabad High Court

Date of Decision: March 6, 2019

**Acts Referred:** 

Code Of Criminal Procedure, 1973 â€" Section 313, 383#Indian Penal Code, 1860 â€" Section

34, 302, 452

Hon'ble Judges: Sudhir Agarwal, J; Ram Krishna Gautam, J

Bench: Division Bench

Advocate: Rahul Mishra, A.G.A., Nikhil Chaturvedi

**Judgement**